



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/7226/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Anubha Das,
Family Court No.-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 6th December, 2019.

Sub:- **Restricted Holiday.**

Ref:- Your letter No. FCG 1/19/427/19 dtd. 04.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 05.12.2019, has been granted/rejected. The Counsellor, Family Court No. I, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-63/2000/7227/A, dated 6.12.19

Copy to:

✓ I. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Rdgr